

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 01.11.2018**

**In the court of the Registrar**

**11:00 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	MA No. 196 of 2018 in un-numbered Company App.(AT) (Ins) No. of 2018	Nizamiya Construction Pvt Ltd Vs Thyssenkrupp Industries India Pvt Ltd	Rajiv Kumar

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**By Order**

*Rajiv Kumar*  
31/10/18  
**Assistant Registrar**